Annexure 4

Name of Corporate Debtor:		Sterling SEZ and Infrastructure Limited														
Date of Commencement of CIRP:		16.07.2018														
List of Cr	editors as on:	22.02.2021														
	List of unsecured financial creditors (Other than financial creditors belonging to any class of creditors)															
	(Amount in ®															
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered	Whether related	% of voting share	contingent claim	mutual dues,	claim not	claim under		
					admitted		security interest	by guarantee	party?	in CoC	_	that may be	admitted	verification		
								, ,	' '			set-off				
1	P I Industries Limited, Gurgaon	UFC_1	03.08.2018	64,02,70,912	39,67,71,795	Unsecured	NA	NA	No	0.89%	-	22,87,57,225	24,34,99,117	-	The amount of Rs.	
	,	· · -		. , . , . , . , . , . , . , . , . , . ,								, , , , ,	, , , , , ,		640,270,911.88 is claimed	
															in Form C. However, Rs.	
															228,757,226.88 of other	
															mutual dealings towards	
															Facility Maintenance	
															Charges with Corporate	
															Debtor set-off against	
															amount claimed.	
Total				64,02,70,912	39,67,71,795		-	-		0.89%	-	22,87,57,225	24,34,99,117			